

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3228
ANSWERED ON:15.04.2008
REPORT OF ARC ON SEZs
Singh Shri Suraj;Suman Shri Ramji Lal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Administrative Reform Commission has submitted a report to the Government regarding Special Economic Zones (SEZs);
- (b) if so, the special features regarding SEZs mentioned in this report;
- (c) whether any decision has been taken regarding implementation of the recommendations;
- (d) if so, the details thereof; and
- (e) the time by when this decision is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a) to (e): The Second Administrative Reforms Commission, in its Seventh Report on 'Capacity Building for Conflict Resolution' have, amongst others, stressed the need for impetus to land reform, speedy implementation of national policy on rehabilitation, avoidance of prime agriculture land for SEZs, locations of SEZ in backward area, encouragement to SEZs promoted by farmers, restriction on land for non-processing areas in SEZs, fiscal incentives to SEZs etc. These recommendations are currently under examination.